

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

DATED THIS THE THIRTEENTH DAY OF NOVEMBER
1986

Present : Hon'ble Shri Justice K.S. Puttaswamy ... Vice-Chairman

Hon'ble Shri P. Srinivasan ... Member (A)

APPLICATION NO. 1084/86

M. Thimmaiah,
S/o Muniswamy Bovi,
Officiating Asst. Engineer (Civil),
P&T Civil Circle, Bangalore. ... Applicant

(Shri S.M. Babu ... Advocate)

V.

The Union of India,
rep. by its Secretary,
Ministry of Home Affairs,
New Delhi.

The Chief Engineer,
P&T Civil Wing,
Sanchar Bhavan,
20, Ashoka Road,
New Delhi-1.

... Respondents

(Shri M.S. Padmarajaiah . Advocate)

This application has come up for hearing before this
Tribunal to-day, Hon'ble Vice-Chairman made the following:

ORDER

Shri S.M. Babu appearing for Shri G. Gangi Reddy, learned
counsel for the applicant prays for permission to withdraw this
application. Shri M.S. Padmarajaiah, learned Senior Standing
Counsel appearing for respondents does not rightly oppose the
same.

2. Application is dismissed as withdrawn. No costs.

N. S. Pillai P. S. - V
13/11/86
VICE CHAIRMAN MEMBER (A)

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